

information is being collected and will be laid on the Table of the House as soon as possible.

दिल्ली के इबिन अस्पताल में एक बूढ़ की मृत्यु

४५४. { श्री मोहन स्वरूप :
श्री नरेन्द्र सिंह बहीषा :

क्या स्वास्थ्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अक्टूबर, १९६२ में दिल्ली के इबिन अस्पताल में एक बूढ़, जिसकी हालत नाजुक थी, प्रातःकाल से संध्या तक इन्तजार करता रहा किन्तु उसे अस्पताल में दाखिले की पर्ची नहीं मिली;

(ख) यदि हां, तो इस लापरवाही के क्या कारण हैं; और

(ग) इस सम्बन्ध में क्या कार्यवाही करने का विचार है ?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) जी नहीं। तथापि जैसा कि पता लगाया गया है, ८ अक्टूबर, १९६२ की रात को इबिन अस्पताल के ई० एन० टी० डिपार्टमेंट के बरामदे में चौकीदार ने एक बूढ़ व्यक्ति को मरा हुआ पाया। चौकीदार ने इससे पूर्व, संध्या के समय भी उस व्यक्ति को देखा था और उसने सोचा कि वह कोई निराश्रित है और आश्रय पा यहां पर सो गया है। उसके बाद जब उसने देखा कि यह तो कोई बीमार है तो वह इस तथ्य को आकस्मिक मेडिकल अफसर के ध्यान में ले आया जिन्होंने उस बूढ़ व्यक्ति की देख-रेख के लिए एक नर्सिंग-अर्दली तथा एक स्टाफ नर्स को नियुक्त कर दिया किन्तु तभी मालूम हुआ कि यह व्यक्ति तो पहले ही मर चुका है। पुलिस रिपोर्ट के अनुसार मृतक के पास कोई प्रो० पी० डी० कार्ड या अन्य ऐसा कागज नहीं था जिससे यह मालूम होता कि मृतक की बहिरंग अथवा आकस्मिक विभाग में कोई

चिकित्सा की गई। सब परीक्षा की रिपोर्ट बतलाती है कि मृतक टांग की अल्सर के प्रतिरिक्त, एथेरोमेथस परिवर्तनों के साथ थ्रकण्ड कारोनरी आर्टरीज से भी पीड़ित था और उसकी मृत्यु कारोनरी रोध के कारण हुई। इबिन अस्पताल के इन्वार्यरी अफसर ने आकस्मिक रोगियों के रिकार्ड की भी छानबीन की। वे रिकार्ड ८ अक्टूबर, १९६२ को किसी ऐसे रोगी का इलाज हुआ नहीं बतलाते हैं जो ५५ से ७० वर्ष की आयु का हो और जीर्ण अल्सर से पीड़ित हो।

(ख) और (ग). अस्पताल के सुपरिन्टेंडेंट को इस विषय की छानबीन करने तथा अस्पताल में आने वाले सभी रोगियों की और पर्याप्त ध्यान देने के लिये कहा जा रहा है।

Beas Project

455. Shri Daljit Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) the acreage proposed to be acquired for Beas Project Unit No. I and II in Himachal Pradesh areas by the Project authorities;

(b) date of requisition sent to Himachal Pradesh authorities for acquiring that area;

(c) whether the land has been acquired; and

(d) if not, what steps Government propose to take to expedite acquisition of land so that the execution of the Scheme may not be delayed?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) to (d). The information is being collected and will be laid on the Table of the House when received.

L.L.C. Loans to States for Housing Schemes

456. Shri Sezhiyan: Will the Minister of Finance be pleased to state:

(a) the State-wise allotment of loans from the Life Insurance Corporation for housing schemes so far; and

(b) whether and separate allotment has been made for housing scheme for the employees of the Life Insurance Corporation?

The Minister of Finance (Shri Morarji Desai): (a)

	Drawn	
	(Rupees in lakhs)	
Andhra Pradesh	410.46	352.21
Assam	27.15	8.90
Bihar	150.65	77.65
Gujarat	80.10	45.10
U	1.00	1.00
Kerala	70.20	45.20
Madhya Pradesh	251.45	197.95
Madras	354.00	299.25
Maharashtra	337.75	171.00
Mysore	24.00	189.45
Orissa	155.00	130.85
Punjab	262.85	184.85
Uttar Pradesh	231.21	184.46
Uttar Pradesh	247.50	128.00
West Bengal	492.63	365.13
TOTAL	3340.00	2320.50

(b) No separate allotment as such has been made for the housing scheme for the employees of the Life Insurance Corporation; but loans are advanced to the Co-operative Housing Societies of the employees of the Corporation as and when such Societies approach the Corporation for loans under the scheme. To-date a total loan of Rs. 37,59,225 has been sanctioned out of which so far Rs. 9,42,926 have been actually disbursed.

Centre-State Financial Relationship

457. **Shri Umanath:** Will the Minister of Finance be pleased to state:

(a) whether Government have considered the recommendation of the Third Finance Commission to appoint a High Power Commission to review and recommend on the Centre-State financial relationship; and

(b) if so, what is the decision of the Government?

The Minister of Finance (Shri Morarji Desai): (a) and (b). As explained in paragraph 5 of the Explanatory Memorandum laid on the Table of the House on 12th March, 1962, this recommendation did not require any immediate decision. The recommendation will be considered well before the appointment of the next Finance Commission and the settlement of the arrangements for financing the Fourth Plan.

Remittances from Indian Citizens Abroad

458. **Shri K. C. Pant:**
Shri Morarka:

Will the Minister of Finance be pleased to state:

(a) the amount of remittances received from Indian citizens abroad during the last three years;

(b) whether it is on the increase; and

(c) if so, the reasons therefor?

The Minister of Finance (Shri Morarji Desai): (a) The amount of remittances received from Indian citizens abroad during the last three years was as under:

Year	in Lakhs of rupees
1959	
1960	403
1961	271

(b) No sir.

(c) Does not arise.

Rise in National Income

459. **Shrimati Maimoona Sultan:** Will the Minister of Finance be pleased to state:

(a) how far the National Income had risen during 1961-62;

(b) how far the consumers' price index had risen during that year; and